

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PALWAL

OFFICE ORDER

Consequent upon relinquishing of charge on 07.05.2022 by Sh. Sanjay Kumar Khanduja, the then Additional District & Sessions Judge, Palwal on account of acceptance of his voluntary retirement from service, as per Government of Haryana notification dated 02.05.2022, conveyed to this office vide letter No. 685/Spl.Gaz.II(3), dated 06.05.2022 of the Hon'ble High Court of Punjab & Haryana, Chandigarh and in view of the instructions of Hon'ble Punjab and Haryana High Court, Chandigarh detailed in letter No. 835 Spl./CB-10 dated 01.07.2021, a **District Court Accessibility Committee**, consisting of one senior Additional District Judge, one Senior Civil Judge, one Advocate, one Technical Expert from the staff and another non-technical staff member as well as one staff member with disability, is hereby re-constituted:-

1.	Sh. Rajesh Garg, Addl. District & Sessions Judge, Palwal.	Chairperson	85588-73008
2.	Civil Judge (Sr. Divn.), Palwal.	Member	80533-44432
3.	Sh. Suresh Sharma, Advocate, District Bar Association, Palwal.	Member	94673-49995
4.	Sh. Parveen Bansal DSA/Computer Clerk.	Member	93549-67305
5.	Ms. Sakshi Malik, Clerk.	Member	96462-77542
6.	Sh. Jagdish, Process Server.	Member	99911-39412

Sat
District & Sessions Judge,
Palwal.

Endst. No. _____ Dated _____

Copy forwarded to :-

1. The Registrar General, Hon'ble Punjab & Haryana High Court Chandigarh w.r.t letter No. 835 Spl./C.B-10, dated 01.07.2021 for information, please.
2. All the Judicial Officers, posted in this Sessions Division, for information.

Sat
District & Sessions Judge,
Palwal.

Endst. No. 3961 Dated 01/08/2022

Copy alongwith Standard Operating Procedure (SOP) & D.O letter dated 25.06.2021, is forwarded to the following for information and necessary action:-

1. Sh. Rajesh Garg, Addl. District & Sessions Judge, Palwal.
2. Civil Judge (Sr. Divn.), Palwal
3. Sh. Suresh Sharma, Advocate, Seat No. 57-58, Chamber No. 12, District Bar Association, Palwal.
4. Sh. Parveen Bansal, DSA/Computer Clerk.
5. Ms. Sakshi Malik, Clerk.
6. Sh. Jagdish Chand, Process Server.
7. System Officer to publicize this order on the official website of this Sessions Division

Sat
District & Sessions Judge,
Palwal.